



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 18.07.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 21.07.2025, 22.07.2025 & 23.07.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 13 of 2020 & I.A. No 1121 of 2021 Part Heard	Grasim Industries Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2
2.	Competition App. (AT) No. 11 of 2020 Part Heard	Textile Consumers Foundation Vs. Competition Commission of India & Anr. With	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi-R2
3.	Competition App. (AT) No. 14 of 2021 Part Heard	Grasim Industries Ltd. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Shama Nargis Samar Bansal Manu Chaturvedi-R1 Gaurav Mitra Ishan Roy-R3
4.	Comp. App. (AT) (Ins) No. 1404 of 2024 (With Defects) Part Heard	Surender Pal Singh Mangat Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors. With	Akash Jain	S.S. Hooda Aayushman Aeron Aditya Hooda Anant Merathia Anurag Goel

5.	Comp. App. (AT) (Ins) No. 1405 of 2024 Part Heard	Gursimran Kaur Mann Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors.	Prachi Johri	S.S. Hooda Aayushman Aeron Aditya Hooda Anant Merathia Anurag Goel
6.	Comp. App. (AT) No. 140 of 2021 Part Heard	Sumeet Vaid & Ors. Vs. AR Digital Wealth Pvt. Ltd. & Ors.	Vishal Ganda	Harshvardhan Jha Shyam Kapadia-R1 Neha Nagpal-R1,7,9 Devashish Tiwari R2-5 Hitesh Sachar-R15
7.	Comp. App. (AT) (Ins) No. 1715 of 2024 & I.A. No. 7295 of 2024 Part Heard	Amit Chaturvedi Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	Arun Saxena	Anand Varma Apoorva Pandey Ayush Gupta- R1 Ashwani Sharma- for RP
8.	Comp. App. (AT) (Ins) No. 483 of 2021 Part Heard	Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors. With	Dhruv Gupta Rakesh Kumar	Rachit Mittal-R1 Aditya Nayyar- R2 to R4 Sahil Yadav-R3 Parish Mishra Apoorv Gupta
9.	Comp. App. (AT) (Ins) No. 617 of 2021 Part Heard	Ajay Kumar Siwach Vs. New Okhla Industrial Development Authority & Ors.	Kumar Mihir	Rachit Mittal-R1 Aabhas Singh Sunil Aggarwal-R4 Rakesh Kumar Dhruv Gupta-R3
10.	Comp. App. (AT) (Ins) No. 2151 of 2024 & I.A. No. 8010, 8011, 8012 of 2024 Part Heard	Paradise Systems Pvt Ltd & Anr. Vs. Aadhar Infraholding Ltd & Ors. With	Rakesh Kumar	Saloni Singh Vatsala Kak Priyanka Bhatt Anirban Bhattacharya Sumesh Dhawan
11.	Comp. App. (AT) (Ins) No. 705 of 2023 Part Heard	Energy Savings India Pvt. Ltd. Vs. BDR Builders and Developers Pvt. Ltd. & Ors. With	Sumesh Dhawan	Rakesh Kumar Ankit Sharma Preeti Kashyap-R1-3 Anirban Bhattacharya Rashid Malik-R4

12.	Comp. App. (AT) (Ins) No. 706 of 2023 Part Heard	Rahul Kumar Sharma Vs. BDR Builders and Developers Pvt. Ltd. & Ors.	Sumesh Dhawan	Rakesh Kumar Ankit Sharma-R1 to R3 A. Bhattachar Rajeev Chowdhury
13.	Comp. App. (AT) (Ins) No. 344 of 2022 Part Heard	Bank of Maharashtra Vs. Vandana Garg & Ors. With	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari Siddharth Sangal Malak Bhatt-R2 & R4 Siddharth Sangal-R5,9
14.	Comp. App. (AT) (Ins) No. 345 of 2022	Central Bank of India Vs. Vandana Garg & Ors.	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari Chirag Sharma-R5,9 Sonali K Joon-R17
15.	Comp. App. (AT) No. 121 of 2022 Part Heard	The Peersless General Finance Investment Company Ltd. Vs. Bhagwati Developers Pvt. Ltd. & Ors. With	Shikhal Khare S. Sukumaran	Faraz Anees-R1 Devesh Tripathi Faraz Anees Pragya Agrawal Anjali Gupta Kartik Vashisht
16.	Comp. App. (AT) No. 123 of 2022 Part Heard	Shikha Holdings Pvt. Ltd. & Anr. Vs. Peerless General Finance and Investment Company Ltd. & Ors. With	Indrani Ghosh Kunal Mirani Kunal Vajani Debanjan Mandal	Faraz Anees-R1 Devesh Tripathi Anjali Gupta Shrestha Narayan Shreya Divya Kashyap
17.	Comp. App. (AT) No. 124 of 2022 Part Heard	Jayanta Roy & Ors. Vs. The Peerless General Finance and Investment Company Ltd. & Ors.	Orijit Chatterjee Kumar Anurag Singh Sanjit Malik Tushar H. Sanjeet Malik Zain A, Khan	Faraz Anees-R1 Devesh Tripathi Divya Kashyap Kartik Vashisht Shrestha Narayan

By order of Hon'ble Chairperson
-Sd/-
Registrar